

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH , KOLKATA

C.P.No.16/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri K.R.Jinan

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd August 2017, 11.30 A.M

Name of the Company		Seri Equipment Finance LtdVersus- Sree Metaliks Ltd		
Uı	nder Section	7 IBC		
SÌ. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1.	Romesh 1(8.		Resolution Professional	D. M. 23/08/17
1.	Nite Roddan	PLS	Soci Equipment Finance limites	Nf. 23/8/17
1.	Rahul A	iddy,	Eddweiss	. 1

## ORDER

Mr. Ramesh Kr. Verma, for Mr. Kuldeep Verma, Resolution Professional, the Ld. Pr. CS for the financial creditor and the Ld. Advocate for the CoC are present.

RP has filed progress report.

List the matter on 15/09/2017 for further order.

(Jinan K.R.)

Member (J)

Sdf

Sd/-(Vijai Pratap Singh)

Member (J)